

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1828
ANSWERED ON FRIDAY THE 10TH MARCH, 2017/
PHALGUNA 19, 1938 (SAKA)**

SPICE

QUESTION

1828. SHRI KUNDARIYA MOHAN BHAI KALYANJI BHAI:

Will the Minister of CORPORATE AFFAIRS

कारपोरेट कार्य मंत्री

be pleased to state:

(a) whether the Government proposes to provide Permanent Account Number in real time to companies registering through Simplified Proforma for Incorporating Company Electronically (SPICE);

(b) if so, the details and benefits thereof; and

(c) whether any agreement has been made with the Income Tax Department in this regard and if so, the details thereof?

ANSWER

THE MINISTER OF STATE

IN THE MINISTRY OF CORPORATE AFFAIRS(SHRI ARJUN RAM MEGHWAL)

कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री अर्जुन राम मेघवाल)

(a), (b) & (c) The Ministry has electronically integrated the MCA21 System with the CBDT for issue of PAN and First TAN to a company incorporated using the Simplified Proforma for Incorporating Company Electronically (SPICE). Stakeholders submit applications for PAN and TAN at the time of submitting applications for incorporation. The PAN allotted by Income Tax Department is being affixed on the Certificate of Incorporation of the company w.e.f. 01-Feb-2017. This has resulted in reduction in the number of processes and time taken for Starting a Business in the country.
